## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA



Appeal No.452/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

09/01/18

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M.

Name of the Company Under Section		Malimo Banadurga Construction Pvt.LtdVs-Registrar of Companies, Odisha, Cuttack  252 (3)		
1.	PATITA PA BINAY U	PADHAYAY, A	1 S John Mandy	Al 2018

## ORDER

Ld. Counsel for the appellant is present.

It appears from the record that ROC, Cuttack, Odisha has filed his report. As per report of ROC company has not filed the balance sheet after 31/03/2014. Ld. Counsel for the petitioner stated that he has filed the balance sheet for the year 2015-16. Petitioner is directed to file the balance sheet for the year 2014-15 within 10 days from today.

List it on 27/02/2018.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)

Sd